

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.347/2001 in OA No.2496/2001

New Delhi, this 04<sup>th</sup> day of ~~November~~ <sup>DECEMBER</sup>, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Shri M.P. Singh, Member(A)

C.P.Grover, OSI  
Northern Railway Central Hospital  
New Delhi  
(By Shri S.C. Soren, Advocate)

.. Applicant

versus

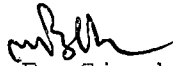
1. Genral Manager  
Northern Railway, Baroda House  
New Delhi
2. Administrative Officer  
Northern Railway Central Hospital  
New Delhi
3. Divisional Medical Officer  
Northern Railway Central Hospital  
New Delhi


.. Respondents

ORDER(in circulation)  
By Shri.M.P. Singh, Member(A)

This Review Application is filed on behalf of the applicant against the oral judgement dated 21.9.2001 by which OA No.2496/2001 was dismissed in limine for the reasons stated therein.

2. We have gone through the averments made in the RA and we find that the review applicant is only trying to build up a case for review on the same set of facts and grounds enumerated by him in the OA which have already been taken care of by us while deciding the OA. The review applicant has not come with any valid ground that would warrant review of our judgement dated 21.9.2001 under Section 22(3)(f) of Administrative Tribunals Act, 1985 read with Order 47, Rule 1 of CPC. In view of this position the RA is rejected.

  
(M.P. Singh)  
Member(A)

  
(Ashok Agarwal)  
Chairman

/gtv/